

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS
Monday, 1st April, 2013/11 Chaitra 1935 (Saka)
2.00 PM

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and replies given.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule - 280:

- | | |
|------------------------------|-------------------------------|
| 1. Shri Anil Jha | 6. Shri A Dayanand Chandela A |
| 2. Shri Jai Bhagwan Aggarwal | 7. Shri Sahab Singh Chauhan |
| 3. Shri Pradyumn Rajput | 8. Dr. Harshvardhan |
| 4. Shri Sunil Kumar Vaidya | 9. Prof. Vijay Kumar Malhotra |
| 5. Shri Dharam Deo Solanki | 10. Shri Shyam Lal Garg |

3. **Papers to be laid on the Table:**

Shri Haroon Yusuf, Minister of Power to lay the copies of following papers (English & Hindi Version):

- (i) 11th Annual Report of Delhi Power Company Limited for the year 2011-12.
(ii) 11th Annual Report of Delhi Transco Limited for the year 2011-12.

4. **Short Duration Discussions:**

1. Dr. Harshvardhan
Shri R.N.Bansal
Shri Sunil Vaidya

to initiate discussion on the situation arising out of hike in prices of Electricity, Water and LPG Cylinders.

2. Shri Sahab Singh Chauhan
Shri O.P.Babber
Shri Jai Bhagwan Aggarwal

to initiate discussion on the situation arising out of high level of pollution persisting in the river Yamuna.

Delhi
1st April, 2013

P.N.Mishra
Secretary